

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the **21st** day of October **2019**

ORIGINAL APPLICATION NO. 1080 of 2013

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Vijendra Singh aged about 55 years, s/o Shri Ajit Singh, posted as Postal Assistant, PO Mawana, District Meerut 250401, R/o Vill & P.O Shahpur, Badauli, District Bagpat

.....Applicant.

VERUS

1. Union of India through the Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. The Post Master General, Bareilly Region, Bareilly 243001.
3. The Director Postal Services, Bareilly Region, Bareilly 243001.
4. The Senior Superintendent of Post Offices, Meerut Division, Meerut 250001.

.....Respondents

Advocate for the Applicant : Shri Dharmendra Tiwari

Advocate for the Respondents : Shri Saurabh Srivastava

ORDER

BY HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Heard Shri Dharmendra Tiwari, learned counsel for the applicant is present. None for the respondents.

2. Learned counsel for the applicant states that O.A. was filed in 2013 and was regarding disciplinary case in which the applicant had been imposed a penalty of reduction of pay for 5 years. He states that this period has since expired and applicant has also retired.

3. Learned counsel for the applicant states that in any case, the applicant would be entitled to pensionary benefits as per rules applicable to him. As such, the applicant does not wish to press the O.A. now.

4. In view of the above facts, the O. A is dismissed as not pressed. No order as to costs.

(Rakesh Sagar Jain)
MEMBER-J

(Ajanta Dayalan)
Member -A

Manish/